IN THE CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH NEW DELHI.



CP 65/96 in OA 2488/94

Date of decision 4.11.1996

Hon'ble Smt.Lakshmi Swaminathan, Member (J) Hon'ble Shri K.Muthukumar, Member (A)

Shri Uttam Singh S/o Shri Chandan Singh, Ex-Booking Clerk, R/o P-62, Krishna Vihar near Primary School, New Delhi-41

(None for the petitioner)

... Petitioner

Vs.

- Shri V.K.Aggarual, Genl.Manager, Northern Railway Baroda House, New Delhi.
- Shri I.P.S. Anand, Divisional Railway Manager, Northern Railway, State Entry Road, New Delhi.

(None for the respondents)

· · · · Respondents

ORDER (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Member (3)

None for the applicant even on the second call.

None for the respondents either. It is seen that none had appeared for the petitioner/on the previous dates i.e.

26.9.96 and 14.10.1996.

In the above circumstances, this C.P. is dismissed $e_{\alpha} \in \mathcal{P}$

for default and non prosecution. Notice discharged.

(K. Muthukumar)

(Smt.Lakshmi Swaminathan)

Sincelle

Member (A)

Member (J)

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